## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO. 118/ND/2016 RT CP No. 206/Chd/Hry/2017

Mr. Chander Prakash Kathuria

... Petitioner

Versus.

M/s. Ultra Tech Township Developers Pvt. Ltd. & Ors. ... Respondents

Present:- Mr. Mayur Kanwar, Advocate for Mr. Manish Jain, Advocate for petitioner.

None for respondents.

This matter was received by transfer from the National Company Law Tribunal, New Delhi as the same falls within the territorial jurisdiction of this Tribunal.

Learned counsel for the petitioner submits that the respondents are yet to make compliance of the Memorandum of Understanding reached on 10.3.2017 between the parties.

List the matter on 22.09.2017. The Registry will send the notice of hearing to Mr. Sharad Tyagi, Advocate who had been appearing before the NCLT, New Delhi for the respondents by Speed Post.

(Justice R.P. Nagrath) Member (Judicial)

-Sd-

√August 28, 2017